

assistance i.e. loans and grants, the amount of repayment of principal and payment of interest will be determined only after aid negotiations are finalised with each donor agency.

[English]

### Upgradation of Cities

705. SHRI BALWANT MANWAR: Will the Minister of FINANCE be pleased to state:

(a) whether Government have upgraded 48 cities for the purpose of Compensatory City Allowance recently;

(b) if so, the number and details of cities upgraded in Gujarat;

(c) whether repeated representations have been received by Government to upgrade Jamnagar Bhavnagar Baroda and Rajkot cities of Gujarat; and

(d) if so, the reasons for not upgrading these cities during the recent upgradation?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Govt. have upgraded 48 cities for the purpose of House Rent Allowances (HRA)/Compensatory City Allowance (CCA), whose population fell short of the mark required for upgradation to the next higher class by 10% as per 1981 census. Out of these 48 cities, only 4 cities have been upgraded for the purpose of Compensatory City Allowance.

(b) The following cities in Gujarat have been upgraded:—

(i) Surat—upgraded to 'B-1' class for H.R.A.

(ii) Vadadora—upgraded to 'B-1' class for both H.R.A. and C.C.A.

(3) Petlad—

(4) Savarkundala Upgraded to 'C' class for HRA.

(5) Viramgam

(6) Visnagar

(c) and (d). Yes, Sir. The cities of Jamnagar Bhavnagar and Rajkot in Gujarat do not qualify for upgradation under the criterion mentioned in (a) above. Baroda (Vadodara) has since been upgraded as mentioned in (b) (ii) above.

### Opening of Branches of NABARD

706. SHRI SRIKANTA DATTA NARASIMHA RAJA WAIDYAR: Will the Minister of FINANCE be pleased to state:

(a) whether National Bank for Agriculture and Rural Development had chalked out a programme for the expansion of its branches in each State;

(b) if so, the number of branches set up by the National Bank for Agriculture and Rural Development (NABARD) in each State as on 30 June, 1990;

(c) whether one branch has been set up in each district headquarters and

(d) the future programme of the NABARD with regard to expansion of its branches in Karnataka during 1990-91?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (d). National Bank for Agriculture and Rural Development (NABARD) has reported that it has chalked out a programme for opening of District development Office in all the Districts in phases in each State. The number of offices opened during the year 1989 (as on 30th June 1990) is 42 and